<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 361 OF 2017 IN APPEAL NO. 135 OF 2015 & IA NO. 215 OF 2015

Dated: 29th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Perfect Filaments Ltd.				Appellant(s)
Joint Electricity Regulatory Commiss	Vs sion &	-		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Priya Dwivedi		
Counsel for the Respondent(s)	:	Mr. Himangini Meh	ta for R	-1
		Mr. Anand K. Gane Ms. Neha Garg for		

<u>ORDER</u>

There is an inadvertent typographical error in the order dated 16/08/2017. Hence, the said order is recalled.

List this application on 27.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt